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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 72 /(RE-2005)/2004-09

NEW DELHI: Dated, 2nd December, 2005

Subject: Procedure for import of various items under Tariff Rate Quota (TRQ).

In exercise of powers conferred under Para 2.4 of Foreign Trade Policy, 2004-2009, the DGFT makes the following amendments in Para 2.61 of the Handbook of Procedures ,Vol I :

1.The following line will be added at the end of para 3 :

“For the financial year 2005-06, the last date for submission of application forms alongwith the required / prescribed documents has been extended to 12th December, 2005.”

This issues in the Public interest .

(K.T.CHACKO)
Director General of Foreign Trade
And ex-officio Additional Secretary to the Government of India

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